IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-97(PB)/2017

IN THE MATTER OF:

Sarla Realtors Pvt. Ltd.

... Applicant/petitioner

Vs.

Sarla Holdings Pvt. Ltd.

.... Respondent

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Mr. Kamaljeet Singh, Mr. Vikram Shah,

Advocates

For the RD(NR) Delhi

Mr. Manish Raj, Company Prosecutor

For the OL, Delhi

Ms. Chetna Kandpal, Company

Prosecutor

ORDER

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Order reserved.

-5d-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi